

**CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH**

**C.P. No. 74/2017
O.A. No. 911/2015**

New Delhi, this the 19th day of January, 2018

**Hon'ble Mrs. Jasmine Ahmed, Member (J)
Hon'ble Mr. K. N. Shrivastava, Member (A)**

1. Mahender Kanti, (Aged about 57 years)
S/o Sh. Ramadhin Kanti,
R/o V&PO Benpur, Darbhanga,
Working as Black Smith,
Under Dy. CSTE/C,
N. Railway Tilak Bridge, New Delhi.

2. Veer Pal, (Aged about 57 years)
S/o Sh. Munshi Lal,
R/o Block I 98A Kishan Vihar,
Sultanpuri, Delhi-86.
Working as Carpenter,
Under Dy. CSTE/C,
N. Railway Tilak Bridge, New Delhi.

3. Devender Kumar, (Aged about 59 years)
S/o Sh. Uma Shankar,
R/o a/7367 East Gorakh Park,
Shahdara, Delhi.
Under Dy. CSTE/C,
N. Railway Tilak Bridge, New Delhi.

4. Bharat Singh, (Aged about 59 years)
S/o Sh. Beg Raj,
R/o H. No. L 8/6, Jai Prakash Nagar,
Ghonda, Delhi.
Working under Dy. CSTE/C,
N. Railway Tilak Bridge, New Delhi.

5. Chander Pal Singh, (Aged about 59 years)
S/o Sh. Jagmal Singh,
R/o Vill. Bali, District Bagpat,
Working under Dy. CSTE/C,
N. Railway Tilak Bridge, New Delhi.

6. Ranbeer Singh, (Aged about 51 years)
S/o Sh. Mange Ram,
R/o H.No.584, New Colony, Near Railway Station,
Shapla, Distt. Rohtak,

Working as Carpenter Under Dy. CSTE/Special/
Tilak Bridge, New Delhi.

7. Rma Asrey, (Aged about 57 years),
S/o Sh. Ram Eqwal,
R/o. Office Complex, Tilak Bridge, New Delhi.
Working Under Dy. CSTE/Special,
Tilak Bridge, New Delhi.
8. Balbir Singh, (Aged about 57 years),
S/o Sh. Rattan Singh,
R/o D-110, Rishi Nagar, Sakurbast,
Rani Bagh, Delhi-34.
Working as T.C.M. Under CTI Exchange,
Delhi Kishanganj.
9. Laxmi Narayan Mishra, (Aged about 57 years),
S/o Sh. Radha Kishan,
R/o 235/1, Railway Colony, Sakurbasti,
Working as Helper Khalasi under S.S.E./S.S.B.
10. Ram Sarup, (Aged about 59 years),
S/o Sh. Tika Ram,
R/o C-4/73, Gali No.4, Neet Nagar, Delhi-94.
Working as Jamadar Peon under Dy. CPO/HQ,
Presently working under C.E.E. Baroda House,
New Delhi.Contemnors

(By Advocate : Shri P. S. Khare)

Versus

Union of India through

1. Sh. Rajeev Misra
General Manager, Northern Railway,
Baroda House, New Delhi.
2. Sh. R. K. Shangi,
The C.A.O./Construction,
Northern Railway, Kashmere Gate, Delhi
3. Sh. B. P. Singh,
The Dy. CSTE/Construction,
Northern Railway, Tilak Bridge, New Delhi-110001.
4. Sh. Arun Arora,
D.R.M., Northern Railway,
State Entry Road, New Delhi-110001.Respondents

(By Advocate : Mr. Shailender Tiwari and Mr. V. S. R. Krishna)

ORDER (ORAL)

Mrs. Jasmine Ahmed, Member (J) :

It is the contention of learned counsel for the respondents that they have complied with the order of this Tribunal dated 03.09.2015. They also state that the added qualifying services have been granted to them and those who have retired the retiral benefits have been granted to them i.e., to applicants no. 3, 4, 6, 7, 9 & 10.

2. Counsel for the petitioners states that the retiral benefits have not been granted to them.

3. Counsel for the respondents states that they are in the process of granting the retirement benefits to the petitioners and accordingly, we feel that substantial compliance of the judgment has been done by the respondents and if any grievances are yet remaining with the petitioners, they are at liberty to make representation to the respondents to that effect and respondents are directed to decide their representation in accordance with law.

4. Accordingly, the C.P. is closed. Notices issued to the alleged contemnors are discharged.

(K. N. Shrivastava)
Member (A)

(Jasmine Ahmed)
Member (J)

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